

National Company Law Tribunal


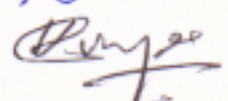
Allahabad Bench

CP No. 91/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Mansoor Concrete Pipe Pvt. Ltd. v/s ROC, Kanpur, UP.

SECTION OF THE COMPANIES ACT: 252 (S60 of Companies Act, 1956), of Companies Act, 2013.

Sl. NO.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Adv.	Pet.	
2.	Krishna Dev Vyas	Advocate	ROC	

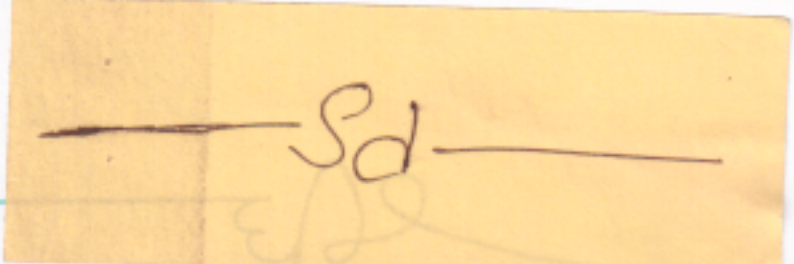
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Sh. Shahid Kazmi, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC.

Ld. CGSC would submit that the report of ROC is in preparation and is expected very soon. Therefore, sometime be granted. Therefore, the ROC is advised to provide an advance copy of its report to the petitioner counsel. Such report to be filed within two weeks from today.

The matter be listed on 6th October, 2017.

Dated:07.09.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash